

**IN THE HIGH COURT FOR THE STATE OF TELANGANA
AT HYDERABAD**

**MONDAY, THE SEVENTEENTH DAY OF AUGUST
TWO THOUSAND AND TWENTY SIX**

PRESENT

**THE HONOURABLE THE CHIEF JUSTICE SRI APARESH KUMAR SINGH
AND
THE HONOURABLE SRI JUSTICE G.M. MOHIUDDIN**

WRIT APPEAL NO: 854 OF 2026

Writ Appeal under clause 15 of the Letters Patent Preferred against the Order dated. 06-07-2026, in W.P.No.20964 of 2026. on the file of the High Court.

Between:

The Fisherman Co-operative Society, Konijerla Vilalge and Mandal, Khammam District, Represented by its President, Reddiboina Venkanna S/o Late Laxmaiah, Aged about 53 years.

.....APPELLANT

AND

1. Bezawada Nageswara Rao, S/o Bezawada Ramulu, Aged about 49 years, Occ. Fisherman, R/o H.No.1-86, Konijerla (V and M), Khammam District.
2. Bejavada Jamalapuri, S/o. Bejavada Pedda Injerlu, Aged about 50 years, Occ. Fisherman, R/o H.No.1-154/22, Konijerla (V and M), Khammam District.
3. Boddu Krishna, S/o. Boddu Srinu, Aged about 35 years, Occ. Fisherman, R/o H.No.1-131, Konijerla (V and M), Khammam District.
4. Meda Lakshmaiah, S/o. Meda Muthaiah, Aged about 56 years, Occ. Fisherman, R/o H.No.3.-29/ 1, Konijerla (V and M), Khammam District.
5. Meda Veera Swami, S/o Meda Muthaiah, Aged about 43 years, Occ. Fisherman, R/o H.No.3-29/3, Konijerla (V and M), Khammam District.
6. Kuppala Nageswara Rao, S/o. Kuppala Tirapaiah, Aged about 39 years, Occ. Fisherman, R/o H.No.1-106, Konijerla (V and M), Khammam District.
7. Gundla Gopala Rao, S/o. Gundla Pichaiah, Aged about 31 years, Occ. Fisherman, R/o H.No.1-146, Konijerla (V and M), Khammam District.
8. Tandu Venkateswarlu, S/o. Tandu Pandu, Aged about 43 years, Occ. Fisherman, R/o H.No.1-36/1, Konijerla (V and M), Khammam District.
9. Boddu Rambabu, S/o. Boddu Kannaiah, Aged about 49 years, Occ. Fisherman, R/o H.No.1-170, Konijerla (V and M), Khammam District.
10. Kolipaka Veerababu, S/o. Kolipaka Lalu, Aged about 36 years, Occ. Fisherman, R/o H.No.1-135, Konijerla (V and M), Khammam District.

11. Kolipaka Veeraiah, S/o. Kolipaka Durgaiah, Aged about 45 years, Occ. Fisherman, R/o H.No.1-127, Konijerla (V and M), Khammam District.
12. Vemula Muthaiah, S/o. Vemula Venkateswarlu, Aged about 47 years, Occ. Fisherman, R/o H.No.3-95/1, B.C. Colony, Konijerla (V and M), Khammam District.
13. Pandilla Venkateswarlu, S/o. Pandilla Yalamandha, Aged about 47 years, Occ. Fisherman, R/o H.No. 40-78/6, Konikerla (V and M), Khammam District.
14. Gundla Satyanarayana, S/o. Gundla Anumaiah, Aged about 26 years, Occ. Fisherman, R/o H.No.1-145, Konijerla (V and M), Khammam District.
15. Boddu Laxmaiah, S/o. Boddu Hussien, Aged about 48 years, Occ. Fisherman, R/o H.No.1-154/21, Konijerla (V and M), Khammam District.
16. Gundla Thirumala Rao, S/o. Gundla Basavaiah, Aged about 29 years, Occ. Fisherman, R/o H.No.1-121/1, Gandhinagar, Konijerla (V and M), Khammam District.
17. Sunnam Ramakrishna, S/o. Sunnam Venkaya, Aged about 35 years, Occ. Fisherman, R/o H.No.1-109/1, Konijerla (V and M), Khammam District.
18. Boddu Ramakrishna, S/o. Boddu Venkata Narayana, Aged about 44 years, Occ. Fisherman, R/o H.No.1-186, Konijerla (V and M), Khammam District.
19. Dugyala Achaiah, S/o. D. Raghavulu, Aged about 50 years, Occ. Fisherman, R/o H.No.3-29/18/2, Konijerla (V and M), Khammam District.
20. Dugyala Nagendrababu, S/o. D. Ramulu, Aged about 35 years, Occ. Fisherman, R/o H.No.3-29/18, Konijerla (V and M), Khammam District.
21. Dasara Ramu, S/o. D. Kotaiah, Aged about 40 years, Occ. Fisherman, R/o H.No.3-113, S.T. Colony, Konijerla (V and M), Khammam District.
22. Vasantha Pullaiah, S/o. V. Yellaiah, Aged about 49 years, Occ. Fisherman, R/o H.No.3-30/28, S.T. Colony, Konijerla (V and M), Khammam District.
23. Vasantha Kumaraswami, S/o. V. Yellaiah, Aged about 46 years, Occ. Fisherman, R/o H.No.3-30/2A, S.T. Colony, Konijerla (V and M), Khammam District.
24. Dugyala Gopinath, S/o. Dugyala Krishna, Aged about 27 years, Occ. Fisherman, R/o H.No.3-29/18/1, Konijerla (V and M), Khammam District.
25. Dugyala Seetharamulu, S/o. Pullaiah, Aged about 43 years, Occ. Fisherman, R/o H.No.3-30/7, Konijerla (V and M), Khammam District.
26. Dugyala Nageswara Rao, S/o. D. Mallaiah, Aged about 41 years, Occ. Fisherman, R/o H.No.3-30/6, Konijerla (V and M), Khammam District.
27. Dugyala Veerababu, S/o. Venkanna, Aged about 34 years, Occ. Fisherman, R/o H.No.2-31, Konijerla (V and M), Khammam District.
28. Dugyala Venkatarao, S/o. D. Achaiah, Aged about 27 years, Occ. Fisherman, R/o H.No.3-29 / 4-1, Konijerla (V and M), Khammam District.
29. Dugyala Ramakoti, S/o. Venkateswarlu, Aged about 40 years, Occ. Fisherman, R/o H.No.3-30/3, Konijerla (V and M), Khammam District.
30. Bejavada Sailu, S/o. B. Chinna Ramulu, Aged about 59 years, Occ. Fisherman, R/o H.No.1-154/26, Konijerla (V and M), Khammam District.
31. Sunkara Nageswara Rao, S/o. S. Ramulu, Aged about 54 years, Occ. Fisherman, R/o H.No.1-113, Konijerla (V and M), Khammam District.

32. Nelagondula Kishore, S/o. N. Sreenu, Aged about 24 years, Occ. Fisherman, R/o H.No.3-29/16, S.T. Colony, Konijerla (V and M), Khammam District.
33. Medaa Ramu, S/o. M. Venkulu, Aged about 40 years, Occ. Fisherman, R/o H.No.2-29/10/1, Konijerla (V and M), Khammam District.
34. Dugyala Upendar Rao, S/o. D. Venkanna, Aged about 35 years, Occ. Fisherman, R/o H.No.3-29/B/1, S.T. Colony, Konijerla (V and M), Khammam District.
35. Dugyala Vasu, S/o. D. Veera Swamy, Aged about 28 years, Occ. Fisherman, R/o H.No.240, Konijerla (V and M), Khammam District.
36. Meda Ramu, S/o. Meda Veeraiah, Aged about 37 years, Occ. Fisherman, R/o H.No.3-29/A, Konijerla (V and M), Khammam District.
37. Dugyala Pullaiah, S/o. D. Mukandu, Aged about 44 years, Occ. Fisherman, R/o H.No.3-29, Konijerla (V and M), Khammam District.
38. Dugyala Raghavalu, S/o. D. Veeraiah, Aged about 40 years, Occ. Fisherman, R/o H.No.3-19/11/2, Konijerla (V and M), Khammam District.
39. Medugurthi Ashoku, S/o. M. Veera Swamy, Aged about 35 years, Occ. Fisherman, R/o Konijerla (V and M), Khammam District.
40. Mogili Upendar Rao, S/o. Venkateswarlu, Aged about 35 years, Occ. Fisherman, R/o H.No.3-29/15/1, Konijerla (V and M), Khammam District.
41. Kanganti Munaiah, S/o. K. Hussain, Aged about 53 years, Occ. Fisherman, R/o H.No.3-29/1, Konijerla (V and M), Khammam District.
42. Pothuraju Prasad, S/o. P. Sailu, Aged about 49 years, Occ. Fisherman, R/o H.No.2-158, S.C. Colony, Konijerla (V and M), Khammam District.
43. Pathipati Samson, S/o. P. Sikamani, Aged about 48 years, Occ. Fisherman, R/o H.No.2-232, Konijerla (V and M), Khammam District.
44. Gudivada Venkateswarlu, S/o. Narayana, Aged about 55 years, Occ. Fisherman, R/o H.No.3-30/9/A, Konijerla (V and M), Khammam District.
45. Perika Rama Rao, S/o. P. Venkateswarlu, Aged about 40 years, Occ. Fisherman, R/o H.No.3-30/43, Konijerla (V and M), Khammam District.
46. Perika Upendar Rao, S/o. Nagaiah, Aged about 33 years, Occ. Fisherman, R/o H.No.3-30/45, Konijerla (V and M), Khammam District.
47. Remalla Laxmaiah, S/o. R. Narayana, Aged about 45 years, Occ. Fisherman, R/o H.No.1-97, Konijerla (V and M), Khammam District.
48. Regalla Ramesh, S/o. Regalla Mangaiah, Aged about 43 years, Occ. Fisherman, R/o H.No.3-183/1, Konijerla (V and M), Khammam District.
49. Kollipaka Nageswara Rao, S/o. K. Istaraiah, Aged about 56 years, Occ. Fisherman, R/o H.No.3-30/27/2, Konijerla (V and M), Khammam District.
50. Pohuraju Suresh Babu, S/o. P. Gopaiah, Aged about 43 years, Occ. Fisherman, R/o H.No.2-94, Konijerla (V and M), Khammam District.
51. Thamballa Vijay, S/o. T. Ramulu, Aged about 27 years, Occ. Fisherman, R/o H.No.2-104, Konijerla (V and M), Khammam District.
52. Goddugorla Sathish, S/o. Saidulu, Aged about 34 years, Occ. Fisherman, R/o H.No.2-225/1, Konijerla (V and M), Khammam District.
53. Goddugorla Naresh, S/o. Srinu, Aged about 27 years, Occ. Fisherman, R/o H.No.2-213/1, Konijerla (V and M), Khammam District.

54. Gandham Venkateswarlu, S/o. G. Mallaiah, Aged about 55 years, Occ. Fisherman, R/o H.No.2-298, Konijerla (V and M), Khammam District.
55. Thamballa Veeraiah, S/o. Shouri, Aged about 43 years, Occ. Fisherman, R/o H.No.2-106, Konijerla (V and M), Khammam District.
56. Shaik Saida, S/o. Janimiya, Aged about 34 years, Occ. Fisherman, R/o H.No.1-65, Konijerla (V and M), Khammam District.
57. Chinthala Upendar Rao, S/o. Venkateswarlu, Aged about 34 years, Occ. Fisherman, R/o H.No.1-60/2, Konijerla (V and M), Khammam
58. Barika Upendar Rao, S/o. Hussain, Aged about 36 years, Occ. Fisherman, R/o H.No.4-152, Patha Bazaar, Konijerla (V and M), Khammam District.
59. Pottabathini Venkata Narayana, S/o. Ramulu, Aged about 50 years, Occ. Fisherman, R/o H.No.4-120, Konijerla (V and M), Khammam District.
60. Tadde Nageswara Rao, S/o. T. Pullaiah, Aged about 53 years, Occ. Fisherman, R/o H.No.2-413, Konijerla (V and M), Khammam District.
61. Pandilla Ramakrishna, S/o. Chinna Venkateswarlu, Aged about 40 years, Occ. Fisherman, R/o H.No.2-20, M.G. Road, Konijerla (V and M), Khammam District.
62. Shaik Nagul Meera, S/o. Pulla Saheb, Aged about 45 years, Occ. Fisherman, R/o H.No.1-154/44, Konijerla (V and M), Khammam District.
63. Savalla Krishnaiah, S/o. Mailaiah, Aged about 53 years, Occ. Fisherman, R/o H.No.4-61, Konijerla (V and M), Khammam District.
64. Thuppathi Narasimha Rao, S/o. Venkataswamy, Aged about 46 years, Occ. Fisherman, R/o H.No.4-73, M.G. Road, Konijerla (V and M), Khammam District.
65. The State of Telangana, Rep. by its Principal Secretary, Fisheries Department, Secretariat, Hyderabad.
66. The Commissioner of Fisheries, State of Telangana, Masab Tank, Hyderabad.
67. The Assistant Director of Fisheries / District Fisheries Officer, Khammam District.

.....RESPONDENTS

I.A.NO:2 OF 2026

Petition Under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to suspend the order dated 06.07.2026 passed in W.P.No. 20964 of 2026, pending disposal of the writ appeal.

Counsel for Appellant : SRI D.L.PANDU

**Counsel for the Respondent Nos.1 to 64 : SRI K.PAVAN KUMAR, COUNSEL
REPRESENTING SRI M.V.HANUMANTHA RAO**

Counsel for the Respondent Nos.65 to 67: G.P FOR FISHERIES

The Court made the following Judgment : -

IN THE HIGH COURT FOR THE STATE OF TELANGANA
AT HYDERABAD

THE HON'BLE THE CHIEF JUSTICE SRI APARESH KUMAR SINGH
AND
THE HON'BLE SRI JUSTICE G.M.MOHIUDDIN

WRIT APPEAL No.854 of 2026

Dated:17.08.2026

Between:

The Fisherman Co-operative Society,
Konijerla Village and Mandal,
Khamman District,
Represented by its President,
Reddiboina Venkanna, S o. Late Laxmaiah,
Aged about 53 years.

...Appellant

and

Bezawada Nageswara Rao
and 66 others.

...Respondents

JUDGMENT:

Learned counsel Sri D.L.Pandu appears for the appellant.

Learned counsel Sri K.Pavan Kumar, representing learned
counsel Sri M.V.Hanumantha Rao, appears for respondents No.1 to 64.

Sri Gaddam Kiran Kumar, learned Government Pleader for
Fisheries Department, appears for respondents No.65 to 67.

2. The appellant, who is respondent No.4 in W.P.No.20964 of 2026, is aggrieved by the judgment dated 06.07.2026 passed in the said writ petition whereby the learned writ court, without issuing any notice or opportunity of hearing to the appellant, allowed the writ petition by setting aside the proceedings dated 27.05.2026 issued by the Assistant Director of Fisheries by which the applications of respondents No.1 to 64, who were writ petitioners, for admission as members of the appellant were rejected on the ground that their castes were not included in the prescribed list of communities under the relevant Government Orders.

3. On the part of the appellant, apart from the ground of lack of opportunity to represent though it was directly affected, it is contended that the membership of any such body or individual is subject to statutory and regulatory requirements including under G.O.Ms.No.98 dated 22.01.1964 and G.O.Ms.No.74 dated 21.10.2011, which prescribed fishing skills, area of operation, registered byelaws and viability norms which the appellant could not place before the learned writ court. The learned writ court failed to consider the appellant's registered byelaws, its existing membership and the applicable viability requirements, all of which have a direct bearing upon the admission of

additional members into the appellant society. The learned writ court straightaway relied upon the order passed in W.P.No.34793 of 2013, dated 20.11.2015, against which a review petition is still pending as per the submission of the learned Government Pleader for the official respondents also. Therefore, the appellant has preferred this appeal.

4. Learned counsel for the writ petitioners submits that the impugned direction is innocuous in nature, as the official respondents have been directed to pass appropriate orders in accordance with law and in conformity with principles of natural justice by providing an opportunity of hearing to the writ petitioners. Therefore, the appellant would have the occasion to state its case in defence before the Assistant Director of Fisheries/District Fisheries Officer, Khammam, on reconsideration of the writ petitioners' applications.

5. It transpires that though the writ petition was filed seeking to quash the rejection order dated 27.05.2026 on grounds of being illegal, arbitrary, discriminatory and violative of principles of natural justice, but the order impugned in the writ petition was set aside without any opportunity to the official respondents also to file their counter affidavit.

6. The appellant is the society in which the writ petitioners sought their admission. In such a situation, without entering into the merits on the claim of the writ petitioners at this stage, we are of the considered opinion that if the writ petitioners wanted admission in the appellant society and they consciously impleaded the appellant, the writ petition ought to have been heard and decided after notice and opportunity of hearing to the concerned respondents. In judicial proceedings, when the rights and interests of parties are affected, it would only be reiteration of the settled principles that any final opinion on the challenge should be made after opportunity to the other side to defend itself.

7. In those circumstances and for the reasons recorded hereinabove, the impugned judgment cannot be sustained and it is accordingly set aside. The matter is remanded to the learned writ court to decide it afresh after an opportunity of hearing to all the concerned respondents. Let it be made clear that we have not gone into the merits of the contentions of the parties and any observations made hereinabove shall not influence the decision to be taken by the learned writ court.

8. The writ appeal is accordingly allowed. There shall be no order as to costs.

Miscellaneous applications pending, if any, shall stand closed.

//TRUE COPY//

SD/- K. SHYLESI
JOINT REGISTRAR

SECTION OFFICER

To

1. The Principal Secretary, Fisheries Department, Secretariat, State of Telangana at Hyderabad.
2. The Commissioner of Fisheries, State of Telangana, Masab Tank, Hyderabad.
3. The Assistant Director of Fisheries / District Fisheries Officer, Khammam District.
4. Two CC's to G.P FOR FISHERIES, High Court for the State of Telangana at Hyderabad. (OUT)
5. One CC to SRI D.L.PANDU, Advocate [OPUC]
6. One CC to SRI M.V.HANUMANTHA RAO, Advocate [OPUC]
7. Two CD Copies
8. The Section Officer, Wp (Non-Service Section), High Court for the State of Telangana at Hyderabad
9. The Section Officer, Posting Section, High Court for the State of Telangana at Hyderabad
- 10.

SA

PVL

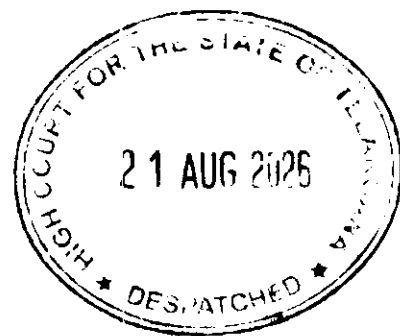
(SK)

HIGH COURT

DATED: 17/08/2026

JUDGMENT

WA.No.854 of 2026



**ALLOWING THE W.A
WITHOUT COSTS.**

(15) (S/P)
21/08/26